

DIVISION BENCH  
COURT - I

P-105

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/263(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024

IN THE MATTER OF	<b>SREI EQUIPMENT FINANCE LIMITED VS QUIPPO OIL AND GAS INFRASTRUCTURE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances via video conference/physically**

Mr. Jishnu Saha, Sr. Adv. ] For the Financial Creditor  
Ms. Asmita Rakhecha, Adv. ]  
Mr. Soumyajit Saha, Adv. ]  
  
Mr. Joy Saha, Sr. Adv. ] For the Corporate Debtor  
Mr. Rishad Medora, Adv. ]

**ORDER**

1. Ld. Sr. Counsel/ Counsel on both sides present.
2. At the request of the Ld. Senior Counsel for the Corporate Debtor, this matter stands adjourned to **02/07/2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)